

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
DIGITAL INTEGRATED TECHNOLOGIES PRIVATE LIMITED

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	DIGITAL INTEGRATED TECHNOLOGIES PRIVATE LIMITED U74900UP2010PTC040352
2.	Address of the registered office	92C, BOLCK-D4 UDYOG VIHAR, SECTOR-82, NOIDA, Uttar Pradesh, India, 201301
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	No Fixed assets in the name of CD as per information available with RP
5.	Installed capacity of main products/ services	No information available due to Non-Co-operation by erstwhile directors of CD
6.	Quantity and value of main products/ services sold in last financial year	Revenue from operations for the financial year 2022-2023 Sale of products-Nil Other revenue-45,54,500/-
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be obtained by sending an email to the RP at the email ID: cirpdigital2024@gmail.com and rbajajip@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be obtained by sending an email to the RP at the email ID: cirpdigital2024@gmail.com and rbajajip@gmail.com
10.	Last date for receipt of expression of interest	21.12.2024
11.	Date of issue of provisional list of prospective resolution applicants	31.12.2024
12.	Last date for submission of objections to provisional list	05.01.2025
13.	Date of issue of final list of prospective resolution applicants	15.01.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20.01.2025
15.	Last date for submission of resolution plans	19.02.2025
16.	Process email id to submit Expression of Interest	cirpdigital2024@gmail.com




Date: 07.12.2024

Rajiv Bajaj

Place: New Delhi.

RP of DIGITAL
INTEGRATED TECHNOLOGIES PRIVATE
LIMITED

IBBI/IPA-002/IP-N00276/2017-18/10834

AFA Valid till 07.12.2024